

DR. PRATAP CHANDRA CHUNDER: As I said ' we agree with the hon. Member that this temple is a very important archaeological site and that it should be preserved in a proper manner. The Government is taking appropriate steps. If necessary, further steps will also be taken. But at present there is no need for any special assistance as the hon. Member is suggesting.

WRITTEN ANSWERS TO QUESTIONS

Sugarcane Dues in U. P. and Bihar

*204. **SHRI SHYAM SUNDER GUPTA:**
SHRI G. M. BANATWALLA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether huge arrears of Cane Growers have been outstanding towards Sugar Mills in U. P. and Bihar States; and

(b) if so, the names of such Sugar Mills together with the money outstanding and since when?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH):

(a) and (b). A statement is laid on the Table of the Sabha.

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Revision of Delhi Master Plan

*205. **SHRIMATI MOHSINA KIDWAI:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the land-use schedule as laid down in the Delhi Master Plan, is being revised to accommodate the unauthorised Colonies in the Capital; and

(b) whether any Committee of experts is being appointed to advise the Government in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDR BAKHT):

(a) In the process of regularisation of unauthorised colonies, change of land use will be considered wherever necessary.

(b) A high level implementation body with the Lt. Governor, Delhi as Chairman has already been set up to watch the progress of regularisation/development of unauthorised colonies and allied matters.

Agro-Service Centres Operating in States

*207. **SHRI P. KANNAN:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the number of agro-service-centres in operation at present in the country in the various States;

(b) the precise services offered by these centres;

(c) whether any study has been made of the functional utility of these centres; and

(d) steps, if any, proposed to be taken to improve effectiveness of these centres so as to make a real dent on the rural economy?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):

(a) State-wise distribution of 2,864 agro service centres in operation is given in the Statement attached.

(b) These centres are rendering one or more of the following services.

(i) Custom hiring of agricultural machinery for land preparation, land development harvesting/post harvesting operations, drilling of tubewells, etc.

(ii) installation, maintenance and servicing of farm equipment.

(iii) plant protection services.

(iv) sale of fertilisers, pesticides, seeds, spare-parts of agricultural machinery, fuel oils, lubricants, etc.

(c) A survey undertaken in 1977 reveals that they have rendered useful service to the farming community, particularly in providing expensive agricultural machinery on custom basis.

(d) The agro-service entrepreneurs have been advised to diversify and develop their centres as composite service and input distribution centres, meeting under one roof as many agricultural requirements of the farmers as possible. The training course for these entrepreneurs has been redesigned so as to give more time and attention to aspects connected with (i) trading in fertilisers and other inputs, and (ii) business and accounting management. The Agro-Industries Cor-